

the CD are not furnishing any other information. Hence, he is not able to provide further information to the Petitioner for preparing Transaction Audit Report. Heard both the sides and the Respondents are hereby directed to co-operate with the RP. The RP is, thereafter, to forward all the information along with copy of the balance sheet to the Petitioner for preparation and filing of the Transaction Audit Report by 27.08.2021.

3. List the matter on 01.09.2021.

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-13.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority